

**GOVERNMENT OF INDIA  
MINISTRY OF POWER  
LOK SABHA  
UNSTARRED QUESTION NO.1457  
ANSWERED ON 15.12.2022**

**ELECTRICITY CONSUMPTION**

**†1457. DR. ARVIND KUMAR SHARMA:  
DR. BHARATIBEN DHIRUBHAI SHIYAL:**

**Will the Minister of POWER  
be pleased to state:**

- (a) India's rank in the world in terms of electricity consumption;**
- (b) the steps being taken/likely to be taken by the Government to reduce the electricity consumption; and**
- (c) the steps being taken/likely to be taken by the Government to increase the capacity of power generation from renewable sources especially in rural areas?**

**A N S W E R**

**THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY**

**(SHRI R.K. SINGH)**

**(a) & (b): India's per capita electricity consumption was 1255 kWh in 2021-22, which is around one-third of the global average of per capita electricity consumption. The Government of India, through Bureau of Energy Efficiency (BEE), has implemented schemes that help in increasing energy efficiency, such as Standards and Label (S&L) Programme, Unnat Jyoti by Affordable LEDs for All (UJALA), Street Lighting National Programme (SLNP), Building Energy Efficiency, Agriculture and Municipal Demand Side Management.**

**(c): As per the the Generation Expansion Planning studies carried out by the Central Electricity Authority (CEA) for 2029-30, the share of non-fossil fuel based generation capacity in the total installed capacity of the Country is likely to increase from around 42% as on Oct, 2022 to more than 64% by 2029-30. This would reduce the dependence on fossil fuel in electricity generation and promote alternative sources of power like solar and wind. Further, the**

**following steps have been taken to promote renewable power in the country:**

- (i) Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route.**
- (ii) Waiver of Inter State Transmission System (ISTS) charges for inter-State sale of solar and wind power for projects to be commissioned by 30<sup>th</sup> June 2025.**
- (iii) Declaration of a trajectory for Renewable Purchase Obligation (RPO) up to the year 2029-30.**
- (iv) Setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers for installation of RE projects at large scale.**
- (v) Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 Mega Watt (MW) Central Public Sector Undertaking (CPSU) Scheme Phase II, etc.**
- (vi) Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power.**
- (vii) Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar Photovoltaic (PV) and Wind Projects.**
- (viii) Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022.**
- (ix) Launch of Green Term Ahead Market (GTAM) to facilitate sale of Renewable Energy Power through exchanges.**

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